

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 112
(IB)-420(ND)/2017
IA/4297/2020

IN THE MATTER OF:

M/s. Regal Metal & Ferro Alloys

...

Applicant/Petitioner

Versus

M/s. Sandeep Axles Pvt. Ltd.

...

Respondent

Under Section: 9 of IBC Code, 2016

Order delivered on 05.01.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

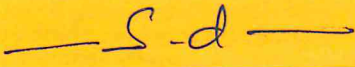
SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: - Avinash Mohapatra, Advocate For Canara Bank, Ms. Nalini,
Advocate for the Liquidator/Applicant

ORDER

By filing this Application, the Petitioner/Liquidator has prayed for an early listing of CA (IB/725/2019) as well as another application being Diary No. 0710102118282019 dated 2nd September, 2019 for final hearing. The **prayer is allowed.** The Registry is directed to list both the Applications on 01.02.2021.

With this, **the present IA is disposed off.**



L.N. GUPTA
MEMBER (T)



ABNI RANJAN KUMAR SINHA
MEMBER (J)